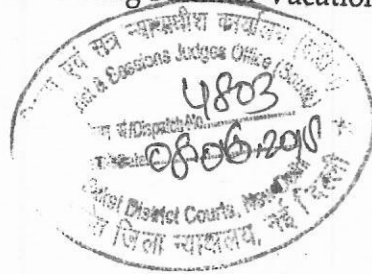


**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT**  
**SAKET COURT COMPLEX : NEW DELHI**

**ORDER No.34/2018**

Dated : 08/06/2018

As requested by Ms. Nirja Bhatia, Judge, Incharge Mediation Centre, South District, Saket Court Complex, New Delhi is hereby permitted to perform duties in the Mediation Centre, South District w.e.f 11.06.18 to 15.06.18 during Summer Vacations 2018.



*Asha Menon*  
(ASHA MENON)  
District & Sessions Judge  
South District  
Saket Court Complex, New Delhi

No. 14650-14664 /F.11/Judl.I/SumVac/SD/2018/ New Delhi, Dated 08-06-18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Officer Incharge, Pool Car Section, Saket Courts Complex.
4. The Officer concerned.
5. The Administrative Officer (Judl.)/Incharge, Admn., Account, Bail & Filing and Care-Taking Branches, Meddiation Centre, South District, Saket Courts Complex, New Delhi.
6. The PRO/APRO of South District, Saket Courts Complex, New Delhi.
7. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
8. The Computer Branch, South District, Saket Court Complex, New Delhi.
9. PS & Reader to the Ld. District & Sessions Judge (South).
10. Guard File.

*Asha Menon*  
(ASHA MENON)  
District & Sessions Judge  
South District  
Saket Court Complex, New Delhi